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* **IN THE HIGH COURT OF DELHI AT NEW DELHI**
+ W.P.(C) 15344/2023, CM APPL. 61544/2023, CM APPL. 63862/2023, CM APPL. 5725/2024, CM APPL. 5797/2024, CM APPL. 10677/2024 & CM APPL. 12224/2024.

M/S VF WORLDWIDE HOLDINGS LTDPetitioner

Through: Mr. Rajshekhar Rao, Senior Advocate
alongwith Mr. Arjun Raghavendra
M., Ms. Tahira Karanjawala, Mr.
Arjun Singh Surjewala, Ms. Sarah
Ayseen Mir and Ms. Mahek
Karanjawala, Advocates.

versus

UNION OF INDIA & ORS.

.....Respondents

Through: Ms. Rupali Bandhopadhyaya, CGSC
alongwith Mr. Abhijeet Kumar,
Advocate and Mr. Rudra Paliwal,
G.P. for R1 & 2.
Mr. Naman Joshi and Ms. Ritika
Vohra, Advocates for R-3.

CORAM:

HON'BLE THE ACTING CHIEF JUSTICE

HON'BLE MR. JUSTICE TUSHAR RAO GEDELA

ORDER

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14.01.2025

1. The learned counsel appearing for the petitioner seeks to withdraw the present petition.
2. The present petition is dismissed as withdrawn.

VIBHU BAKHRU, ACJ

TUSHAR RAO GEDELA, J

JANUARY 14, 2025/kct

Click here to check corrigendum, if any